

NOTICE

All Ld. Advocates, Parties-in-Person, litigants, and stakeholders are hereby informed that the amended Gujarat High Court Rules, relating to the use of A4 size paper for filing matters in the Gujarat High Court, will be implemented from **01.08.2026**.

It is also intimated to all that no further extension for its implementation shall be granted.

By order of the Hon'ble Chief Justice

Date: 27/04/2026


Registrar Judicial